INDIAN INSTITUTE OF FOREIGN TRADE REPORT ON INDIAN VENTURES ABROAD

- *114. SHR.IMATI LALITHA (RAJA-GOPALAN): Will the Minister of FO-REIGN TRADE AND SUPPLY be pleased to refer to the answer to Starred Question No. 130 given in the Rajya Sabha on the 5th May, 1969 and state:
- (a) whether Government have since examined the report based on a study conducted by the Indian Institute of Foreign Trade on Joint industrial ventures abroad;
- (b) if so, what is the reaction of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): (a) The report is still under examination in consultation with concerned Ministries.

(b) Does not arise.

EXTRADITION OF DR. DHARMA TEJA AND HIS WIFE

*I15. SHRI N. R. MUNISWAMY: SHRI JAGAT NARAIN: SHRI SWAISINGH SISODIA: CHANDRASEKHA-SHRI K. RAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to State:

- (a) whether it is a fact that the Supreme Court in Costa Rica has rejected India's request for the extradition of Dr. Dharma Teja, former Chairman of the Jayanti Shipping Company and his wife and
- (b) if so, what next steps a're proposed to be taken by the Government of India in the matter?

MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) In its Advisory Opinion to the Government of Costa Rica the Supreme Court of Costa Rica has adviced against India's request for the extradition of Dr. and Mrs. Teja by a majority decision of 10 against 7. The Government of Costa Rica are yet to consider the Advisory Opinion and to reach a final decision on the Government of India's request. The Government of India propose to prefer a formal representation to the Government of Costa Rica reiterating their stand in the case.

VISIT OF FOREIGN OFFICIAL DIGNITARIES TO INDIA

to Questions

- ♦116. SHRI JAGAT NARAIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state
- (a) the total number of foreign officiall dignitaries who visited India so far during the last twenty-one months; and
 - (b) the total amount spent on them?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b) The information is being collected and will be placed on the Table of the House.

फ्रांस के 'नोट एविएशन' के साथ किया गया समझीता

*117. डा० भाई महावीर : क्या रक्षा मंत्री यह बताने की कुपा करेंगे कि :

- (क) क्या यह सच है कि फांस के 'नोट एविएशन' से विभिन्न प्रकार की सिस्टाइल बनाने के सम्बध में समझौता हो गया है;
- (ख) यदि हां, तो यह कारखाना और कहां स्थापित किया जायेगा; और
 - (ग) उक्त समझौते की शतें क्या हैं?

t[AGREEMENT REACHED WITH 'NOTE **AVIATION' OF FRANCE**

- *117. DR. BHAI MAHAVIR: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that an agreement has been reached with the 'Note Aviation' of France for the manufacture of Seistiles of different types:
- (b) if so, by when and where this factory will be established; and
- (c) what are the terms of the said agree-

रक्षा मंत्री (सरदार स्वर्ण सिंह) : (क) जी

- (ख) तथा (ग) खेद है कि विस्तार लोक हित में प्रकट नहीं किए जा सकते।
 - t[] English translation.